

NGT /PB/39/STORE/2014
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH
FARIDKOT HOUSE,
COPERNICUS MARG, NEW DELHI-110001
011-23043547

AUCTION NOTICE

Sub: - Sale of Old Furniture

It is proposed to sell the following old obsolete furniture "as it is where is basis"

Sr. No.	Name of the Item	Quantity of Item
1.	Work Stations	Around 23
2.	Computer Table	6
3.	Computer Table (small)	3
4.	Chair	60
5.	Wooden drawers	119
6.	Office table	6

1. All the interested parties/bidders are invited for the disposal of the aforesaid furniture on the terms & condition mentioned below:-
 - A. Interested parties/ bidders to buy the aforesaid furniture are required to come for a local auction on 18th December, 2014 at 12:00 p.m or any other day decided by competent authority at national green tribunal, Faridkot house, Copernicus Marg , New Delhi 110001.
 - B. The auction would be presided by Ld. Registrar General in the presence of other committee members constituted for this purpose at 04:00 PM on 18thDecember, 2014. The furniture would be available for inspection 16th& 17th December, 2014 from 10:00 AM to 5:00 PM.
 - C. During the auction process acceptance or rejection of a bid should be announced immediately.
 - D. The successful bidder is require to submit earnest money at the time of bid. The earnest would be 25% of the total bid which would be either in cash or in the form of (DACR) Deposit-at -call -receipt drawn in favour of " **PAO MOEF & CC " New Delhi.**
2. The sale would be governed by the following conditions:-
 - A. The successful bidder will be required to deposit the balance bid amount after deducting earnest money latest by 20th December, 2014 till 04:00 PM drawn in favour of " **PAO MOEF & CC " New Delhi .**
 - B. The delivery of the sold old furniture will be given only after the successful bidder submits balance bid amount after deducting earnest money latest by 20th December, 2014 till 04:00 PM
 - C. The sold furniture shall have to be removed by the successful bidder immediately at his own expenses not late than 22th Dec. 2014.
 - D. The furniture will be disposed off on "as is where is basis" and no guarantee for its worthiness or quality will be given by this office.
 - E. The Committee reserves the right to accept or reject any/all of the quotations without assigning any reason.

(Sonia Suhag)
Section Officer
For Registrar General